

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:5697

ANSWERED ON:02.05.2000

HEALTH CARE SYSTEM

ABDUL HAMID;AJAY SINGH CHAUTALA;NARESH KUMAR PUGLIA;RAGHUNANDAN LAL BHATIA;SHIVAJI MANE

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- a. whether Health Care System is not functioning due to improper functioning of the dispensaries either lack of doctors or with doctors paying truant;
- b. if so, the facts in this regard;
- c. whether the Government propose to ensure that the Health Care facilities are well managed and within the reach of the people;
- d. if so, the details thereof;
- e. the assistance provided to States for better functioning of health care centres in the rural areas during the last three years, State-wise;
- f. whether the Governemnt also propose to consider the partnership of private sector in health sector; and
- g. if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE) (SH SHANMUGAM)

(a) & (b) Government is aware of certain gaps in Health Care System mainly on account of inadequate outreach of infrastructure and trained manpower.

While Health is primarily a State subject, the Centre is providing technical and financial assistance in all critical areas which affect the family welfare programme. States are regularly being advised to take appropriate steps to bridge the existing gaps including filling up of vacancies of doctors etc.

(c) & (d) To ensure the outreach of Health Care facilities to every nook and corner of the country, the Government has relaxed the norms for setting up of Primary Health Care institutions in the country, as given below:

Institutions Population Norms

Plain Areas Tribal/Hilly Areas

Sub-Centres	5000	3000
PHC	30000	20000
CHC	120000	80000

a. The States/UTs are provided funds out of State Sector budget and additional central assistance is provided under Basic Minimum Services Programme for seven Basic Services, one of which is Primary Health Care. Under Reproductive and Child Health Programme, the funds are provided to States/UTs for major/minor civil work programme to be carried out for strengthening the infrastructure and other facilities. The outlay for Health in the States/UTs for the last three years including the current year is at Annexure-I.

(f) & (g) Yes, Sr. The National Population Policy 2000 envisages increasing and augmenting the public-private partnerships by providing a role for diverse health care providers including the private medical practitioners for outreaching the Reproductive and Child Health Services at district and Sub-district level.

It also encourages the participation of Non-Medical fraternity in counseling and advocacy for National Family Welfare services. Some of the key recommendations are :

- i. At district and Sub-district levels, maintain block-wise a data base of private medical practitioners whose credentials may be certified by the Indian Medical Association (IMA).
- ii. Revive the earlier system of the licensed medical practitioners who, after appropriate certification from the IMA, may participate in the provision of clinical services.
- iii. Involve the non-medical fraternity in counseling and advocacy so as to demystify the national family welfare effort, such as retired defence personnel, retired school teachers and other persons who are active and willing to get involved.
- iv. Collaboration with and Commitments from industry to enable wider coverage and outreach.

State 1997-98 1998-99 1999-00

Outlay Outlay Outlay  
Health MNP/BHS Health MNP/BHS Health MNP/BHS

Andhra Pradesh 13917.00 2523.60 20342.00 3923.60 28571.00 1197.00

Arunachal Pradesh 3149.00 1021.00 3520.00 1072.00 2947.00 998.00

Assam 6561.00 3120.00 7191.00 4334.00 7741.00 4534.00

Bihar 7245.00 5059.00 12177.00 7318.00 12768.00 10800.00

GOA 1062.00 187.00 772.00 101.95 1646.00 106.35

Gujarat 22091.00 12177.00 23330.00 12132.31 25100.00 11342.00

Haryana 3802.00 1425.00 5746.00 2700.00 5327.00 2700.00

Himachal Pra 3544.00 2659.10 8765.70 3341.34 10534.80 3719.83

J & K 7420.00 6460.00 11385.51 6334.86 11972.34 6312.79

Karnatak 18329.00 12713.00 19544.30 11785.80 22772.51 17200.25

Kerala 6096.00 855.00 6200.00 775.00 6406.00 607.00

Maharashtra 17391.00 9882.00 22993.00 7142.00 27797.84 3836.93

Manipur	630.00	271.65	905.35	800.00	931.00	550.00
Meghalaya	2470.00	1306.50	2436.00	260.00	3079.00	2329.00
Mizoram	1651.00	795.00	1916.00	794.41	2286.00	1830.00
Nagaland	2306.00	1017.00	2122.00	550.00	2126.00	1139.00
Orissa	4104.00	1907.89	7322.27	3465.19	13209.69	4127.72
Punjab	9138.00	3432.00	14152.00	2579.60	18318.55	2438.00
Rajasthan	13919.00	7005.05	15289.00	8630.001	7261.66	9636.00
Sikkim	857.00	267.15	314.00	275.05	1559.00	540.05
Tamilnadu	8991.00	2440.86	11550.93	3386.74	12422.21	2442.99
Tripura	1371.00	619.00	1407.92	639.00	1354.83	630.00
Uttar Pradesh	17312.00	12836.00	40351.00	27613.00	42816.00	13413.57
West Bengal	20633.00	1500.00	19286.00	3103.00	23502.00	3246.00
Total States	206380.00	97484.60	279702.39	119973.43	315454.25	114394.19
UTs						
A & N Islands	1559.00	671.00	1995.00	786.00	2000.00	956.00
Chandigarh	3617.00	353.00	3346.30	222.50	3482.00	230.50
D & N Haveli	219.00	207.50	252.70	91.45	286.00	721.45
Daman & Diu	133.00	97.00	173.00	152.59	136.00	128.00
Delhi	15240.00	1800.00	19700.00	3619.00	27345.00	5525.00
Lakshadweep	273.85	151.71	333.00	71.00	239.03	141.09
Pondecherry	1630.00	240.32	2370.00	303.67	2726.00	453.00
Total UTs	22632.35	3520.79	23272.00	5247.52	36193.00	7575.04

229012.35 101005.39 307974.39 125223.05 351647.85 121969.23

Source : 1) State Plan Division Planning Commission  
2) Annual Plan Document State Govt. Level.